

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 5/1997
CA. NO.

CORAM:

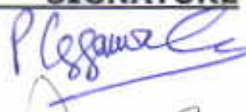


PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016 AT 10.30 A.M**

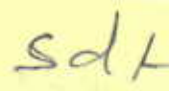
NAME OF THE COMPANY: M/s. Faridabad Metal Udyog Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1 & 3	Pradeep Aggarwal	Counsel	Resp No. 1 & 5	
	Vivya Nagpal	Counsel	Resp No 1 & 5	
1.	Saurabh Kalia	Advocate	Relitiner	
2.	Palash Aggarwal	Advocate	Relitiner	

Ld. counsels for the parties have drawn the attention of this Bench to the order dated 13.05.2016 passed by the Hon'ble High Court of Delhi, whereby the proceedings before this Bench have been stayed till the next date of hearing.

2. In view of the same, it would be appropriate to adjourn this matter sine die with liberty to the parties to revive it at appropriate stage


(Ina Malhotra)
Member Judicial


(R. Varadharajan)
Member Judicial